

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2272 of 2019 & IA No. 1619 OF 2019 & IA No. 1881 OF 2019 & IA  
No. 1615 OF 2019**

**Dated: 22nd October, 2019**

**Present:** Hon'ble Mrs. Justice Manjula Chellur, Chairperson  
  
Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)

**In the matter of:**

**M/s. Kothari Sugars and Chemicals Limited** .... **Appellant(s)**

**Versus**

**Tamil Nadu Electricity Regulatory Commission** .... **Respondent(s)**

Counsel for the Appellant(s) : Anand K. Ganesan for A1  
Swapna Seshadri for A1

Counsel for the Respondent(s) :

**ORDER**

Issue notice on main appeal and IA. Dasti, in addition, is permitted.

List the matter on **14.11.2019.**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK